Shri N. R. Munisamy: I find that very valuable procedural suggestions have been made in the statement. One suggestion deals with the review that has to be held on the effects of the activities of the State Trading Corporation on the existing channels of trade. May I know whether any review has been made? If so, what are its results on the import policy?

Shri Kanungo: As I said, these suggestions are being considered and it will be reflected in the policy which will be announced before 1st of April.

Shrimati Tarkeshwari Sinha: As top priority has been given to the import of capital goods, may I know whether for the appraisal of the import of capital goods any study was made, or is being made, about the requirements of those capital goods industries, their requirements of ancillary industrial products, and whether any interindustrial study is being conducted or will be conducted?

Shri Kanungo: That is exactly the function of the Development Wing.

Shri Heda: In the case of barter trade one of the difficulties that the exporters in our country are finding is that when they go to the iron curtain countries because of the foreign exchange difficulty they are not allowed to take adequate samples with them so that they can show it and sell it on the spot. Is that also being considered?

The Minister of Commerce and Industry (Shri Morarji Desai): If there is any complaint, it will certainly be looked into.

Naga Administrative Unit

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(Shri L. Achaw Singh: Shri Naushir Bharucha: *540. 🖌 Shrimati Ila Palchoudhuri: Shri V. C. Shukla: | Shri Jagdish Awasthi:

Will the Prime Minister be pleased to state:

(a) whether after the inauguration of the new Naga Administrative Unit, there has been any appreciable reconciliation of the Nagas to the new administrative set-up:

(b) the number of raids made by the Naga rebels since then;

(c) the number of casualties suffered, the extent of loss in property and the amount of relief given to families of victims; and

(d) whether an unauthorised levy is being collected by the rebel Nagas?

The Parliamentary Secretary to the Minister of External Affairs (Shrf J. N. Hazarika): (a) The people inhabiting this area have on the whole welcomed the new unit and are cooperating with the administration.

(b) Ten.

(c) There was only one casualty amongest the villagers. The total loss of property, public and private, was about Rs. 13,920/-.

No compensation is paid to the families of victims But in accordance with our general policy gratuitous relief, mainly in kind but sometimes in cash, is being given in this area not only to the victims of the recent outrages but also to others who have suffered as a result of disturbed conditions in this area. The total amount spent on relief since 1st December, 1957 is not known.

(d) We are not aware of any general levy but it is possible that there are some individual cases of extortion.

Shri L. Achaw Singh: May I know whether after the inauguration of the New Unit the attention of the Government has been drawn to the fact that there has been increasing infiltrations into the Manipur territory of the Naga rebels and also a number of armed robbery and lootings have taken place? If so, what steps are being taken by the Government to stop the infiltrations?

Mr. Speaker: First of all, was there any raid at all?

The Prime Minister and Minister of External Affairs and Finance (Shri Jawaharlal Nehru): My own impression is, as stated in the written answer, that the situation is very much better than what it has been previously, and the reported raids etc. are entirely of a different kind. They are petty robberies, in fact. It has no relation to the movement that was going on previously. Sometimes, they are actually between two tribal people; some people have little grievance against the others and they attack. In a small way, it is just sheer robbery. On the whole, there have not been many even of that type.

श्री अगबीक्ष सवस्थी : क्या गवर्नमेंट के घ्यान में यह बात घाई है कि सरकार द्वारा जो खाद्यान्न ग्रामीणजनों को सहायतार्थ भेजा जाता है, वह विद्रोही नेताम्रों के हाथ में चला जाता है, वे उसको लूट लेते हैं, यदि हां, तो इस सम्बन्ध में सरकार ने क्या कार्यवाई की है या क्या कार्यवाई करने की सोच रही है ?

श्वी प्रवाहरलाल नेहरू: मै तो इतमीनान दिला सकता हूं कि ऐसा नही हुम्रा है मौर यदि हुम्रा है तो बहुत कम हुम्रा होगा । इसका कारण यह है कि इसे ज्यादा तर उन गांवों में भेजा जाता है जहा लोग जमा कर के रखे गये थे। वहां तो यह बात नही हो सकती है मौर म्रगर इत्तिफाक से हो जाये तो उसका रोकना दुश्वार है।

Shri Hem Barua: In view of the admirable measures so far taken by the Government for the reconciliation of the hostile Nagas, may I know if the prize money of Rs. 10,000 offered on Mr. Phizo, dead or alive, has been withdrawn now?

Shri Jawaharial Nehru: I do not know whether anything has been done about that. I do not even recollect who offered that money, whether it is the Assam Government....

Shri Hem Barua: It was in the newspapers. During those hectic days it was flashed in the newspapers that Rs. 10,000 will be offered as prize money on the head of Mr. Phizo.

Shri Jawaharial Nehra: We have all forgotten about it. Shri Hem Barna: Has it been withdrawn, as the situation has eased?

Shri Goray: May I know the aumber of Nagas who have gone to Burma and asked for political asylum from that country?

Shri Jawaharlal Nehru: There was a report in the newspapers that a few have gone there. It is entirely a matter for the Burmese Government to consider.

Shri Hem Barua: I may be allowed one more supplementary,

Mr. Speaker: It should arise out of this question.

Shri Hem Barua: May I know if Government are aware of the recent incidents of looting and destroying of property worth Rs. 6,000/- at Mao, exchange of bullets between Manipur Rifles and Tamanlong Nagas in which a sepoy was seriously injured, attack on the magistrate's quarters at Churachandpur, looting at Chingloni village and bomb explosion at Konglopokji village and one at Kalianani village? These are the incidents which have happened during the preceding fortnight in February.

Shri Jawaharlal Nehru: This is a specific detail of the broad question that has been put and answered. I cannot say about each individual thing. We have heard of such incidents. As I ventured to say, these are more in the nature of petty robberies than part of any movement.

Handloom Industry in Punjab

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*541. { ihri Daljit Singh: Shri D. C. Sharma: Sardar Iqbal Singh:

Will the Minister of Commerce and Industry be pleased to state:

(a) the amount allotted and actually spent in the State of Punjab for the development of handloom industry during the years 1956-57 and 1957-58 so far;

(b) the main items on which the expenditure was incurred during the same period; and

(c) the proposed allotment for the year 1958-59?